## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.02/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE PARTIES: Mrs. Archna Gaikwad

 $\label{eq:V/s.} \text{M/s. Arviyas Fashions Pvt. Ltd.}$ 

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

**DESIGNATION** 

SIGNATURE

SACHIN GHANGHAS Petitioners Authorised Representative of Adv. R.T. RAJGURDO

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## ORDER

## C.P. No. 02/397-398/CLB/MAH/2014

- 1. From the side of Petitioner a representative in person and Ld. Advocate are present and asking for an adjournment.
- 2. Adjournment granted.
- 3. None appeared from the side of the Respondent.
- 4. Matter is now listed for hearing on 19.12.2016
- 5. Petitioner as well as the Counsel shall communicate this date of hearing to the Respondents.

Dated: 08.11.2016

sd/-**Shri M.K. Shrawat**Member (Judicial)